

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 149 of 2015, 108 of 2013, 171 of 2014 & 172 of 2014

Dated: 19th April, 2016

**Coram: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:-

A. No. 149 of 2015

**Gujarat Energy Transmission Corporation Ltd. Appellant(s)
Versus
Gujarat Electricity Regulatory Commission ... Respondent(s)**

A.No. 108 of 2013

**Gujarat Energy Transmission Corporation Ltd. Appellant(s)
Versus
Gujarat Electricity Regulatory Commission ... Respondent(s)**

A.No. 171 of 2014

**Gujarat Energy Transmission Corporation Ltd. Appellant(s)
Versus
Gujarat Electricity Regulatory Commission ... Respondent(s)**

A.No. 172 of 2014

**Gujarat Energy Transmission Corporation Ltd. Appellant(s)
Versus
Gujarat Electricity Regulatory Commission ... Respondent(s)**

ORDER

Bench did not assemble today.

The Appeal is posted for hearing on 30th May, 2016.

(Court Master)

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